

THE FIRST SCHEDULE

[See sections 14 (2) and 20 (5)]

AMENDMENTS TO THE DELIMITATION OF PARLIAMENTARY AND ASSEMBLY  
CONSTITUENCIES ORDER, 1966

In Schedule II to the Delimitation of Parliamentary and Assembly Constituencies Order, 1966,—

(1) in PART A.—PARLIAMENTARY CONSTITUENCIES,—

(a) for serial No. 1 and the entries relating thereto, the following shall be substituted, namely:—

“1. **Cachar.**—(11) Silchar, (12) Sonai, (13) Dholai, (14) Lakhipur, (15) Udharbond, (16) Borkhola.”;

(b) for serial No. 3 and the entries relating thereto, the following shall be substituted, namely:—

“3. **Diphu (S.T.)**.—(18) Haflong, (19) Bokajan, (20) Howraghat, (21) Baithalangso.”;

(c) for serial No. 4 and the entries relating thereto, the following shall be substituted, namely:—

“4. **Dhubri.**—(31) Mankachar, (32) South Salmara, (33) Dhubri, (34) Gauripur, (35) Golakganj, (36) Bilasipara.”;

(2) in PART B.—ASSEMBLY CONSTITUENCIES, serial Nos. 1, 2, 3 and 22 to 30 (both inclusive) and the entries relating thereto shall be omitted.